

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA

STARRED QUESTION No. *67
TO BE ANSWERED ON 01ST MARCH, 2016

ANIMAL FODDER

*67. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formulated any scheme/programme for the development and production of animal fodder, especially in the context of prevailing widespread drought in various States and if so, the details thereof;
- (b) whether pasture land in villages is on the decline on account of degradation and/or encroachment resulting in scarcity of animal fodder and if so, the details thereof;
- (c) the details of rural pastures/grazing land, State-wise, along with action taken for removal of encroachment on such land at the earliest;
- (d) whether the Union Government has approached the State Governments/Central Ministries of Railways, Defence, Urban Development and suggested alternative spots/unused lands which could be utilised for cultivating animal fodder and if so, the details thereof; and
- (e) the measures taken by the Government to grow alternative grasses/ nutritive fodder to be planted in the areas occupied by the Parthenium weed?

ANSWER

**THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI RADHA MOHAN SINGH)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. *67 PUT IN BY SHRI PONGULETI SRINIVASA REDDY ON “ANIMAL FODDER” DUE FOR ANSWER ON 01ST MARCH, 2016.

a) Government of India has already taken necessary steps to increase fodder production in various parts of the country by providing financial assistance to the States / UTs under Centrally Sponsored National Livestock Mission of Department of Animal Husbandry, Dairying and Fisheries (DADF) with a Sub Mission on Feed and Fodder Development. The detailed components of the Sub-Mission are mentioned at Annexure-I.

Further, Government formulated Accelerated Fodder Development Programme in 2011-12 under Rashtriya Krishi Vikas Yojana (RKVY) of Department of Agriculture, Co-operation and Farmers Welfare which continued upto 2013-14. The assistance for fodder development was also provided under this scheme.

From 2014-15, Additional Fodder Development Programme under Rashtriya Krishi Vikas Yojana (RKVY) of Department of Agriculture, Co-operation and Farmers Welfare has been formulated for drought affected areas, which is continuing at present.

The details of funds released under all the above programmes are given at Annexure-II.

Further, States undertake Fodder Development under Rashtriya Krishi Vikas Yojana (RKVY) as per their requirement, which is approved by the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary.

b) & c) As per the latest report furnished by Directorate of Economics & Statistics Department of Agriculture, Co-operation and Farmers Welfare in their Land Use Statistics at Glance May 2015 report, there is a marginal decrease in the area under permanent pastures and other grazing lands in the country from 10,484 thousand hectares in 2003-04 to 10,305 thousand hectares in 2011-12 to 10,240 thousand hectare in 2012-13. Reasons for gradual decrease in area under pasture land across the States are that some of these lands have either been diverted for other agriculture purposes or encroached upon thereby restricting availability for livestock grazing. The responsibility to safeguard against encroachment of land lies with the State Governments.

The details of State-wise pasture and other grazing land available in the country, during 2003-04, 2010-11, 2011-12 and 2012-13 are given at Annexure-III.

d) The Department approached the Ministry of Railways for utilisation of land along railway tracks for growing fodder. However, the Department has received a communication from the Ministry of Railways that in view of safety of train operations, it would not be feasible for them to promote growing of grasses for fodder purpose on either side of the tracks.

e) Department of Animal Husbandry, Dairying and Fisheries has issued advisories from time to time regarding better practices for management of grassland for increasing availability of fodder as well as for mitigating the effects of natural calamities. Mechanical means like deep ploughing before flowering and growing of fast maturing crops like sorghum, daincha etc. also suppress the growth of parthenium. Further, chemical means are also used to suppress the growth of parthenium.

The detailed Components of the Sub-Mission on Fodder and Feed Development:

S. No.	Name of the Components
1.	Fodder Production from Non-forest wasteland/rangeland/grassland/non-arable land
2.	Fodder production from Forest land
3.	Fodder Seed Procurement/ Production & Distribution
4.	Introduction of Hand Driven Chaff-Cutter
5.	Introduction of Power Driven Chaff-Cutter
6.	Distribution of low capacity, tractor mountable Fodder Block Making units, hay baling machines/reapers/forage harvesters
7.	Establishment of silage making Units
8.	Establishment of by-pass protein production units
9.	Establishment of Area Specific Mineral Mixture / Feed Pelleting/ Feed Manufacturing Unit.
10.	Establishment/modernization of Feed Testing Laboratories

Annexure II

1. The year-wise release of funds under Sub-Mission on **Fodder and Feed Development** is given as under

(Rs in crores)

Year	Release
2014-15	47.63
2015-16	16.86

2. The year-wise release of funds under **Additional Fodder Development Programme** so far is given as under:-

(Rs in Crores)

Year	Release
2014-15	31.07
2015-16	30.04

3. The year-wise release of funds under **Accelerated Fodder Development Programme** is given as under :-

(Rs in Crores)

Year	Release
2011-12	300.00
2012-13	135.00*
2013-14	80.00

*Additional release approved by EGoM

Annexure III

State wise area under pasture and other grazing land in the country

(in thousand Ha)

Name of the State/UTs	2003-04	2010-11	2011-12	2012-13
Andhra Pradesh	676	554	553	515
Arunachal Pradesh	16	18	18	18
Assam	160	160	160	160
Bihar	18	16	16	16
Chhattisgarh	848	855	863	861
Goa	1	1	1	01
Gujarat	850	851	851	851
Haryana	25	27	28	25
Himachal Pradesh	1515	1508	1508	1508
Jammu and Kashmir	125	119	123	114
Jharkhand	110	110	121	114
Karnataka	947	912	908	908
Kerala	0	0	0	
Madhya Pradesh	1360	1328	1321	1286
Maharashtra	1249	1242	1244	1245
Manipur	1	1	1	1
Meghalaya	-			
Mizoram	6	5	5	5
Nagaland	-			
Odisha	443	513	508	536
Punjab	4	4	4	5
Rajasthan	1708	1694	1694	1694
Sikkim	-			
Tamil Nadu	113	110	110	110
Tripura	-	02	02	02
Uttarakhand	229	199	199	192
Uttar Pradesh	66	66	66	66
West Bengal	5	5	4	3
Andaman and Nicobar	6	4	4	4
Chandigarh	-			
Dadar and Nagar Haveli	1	1	1	1
Daman and Diu	-	0	0	
Delhi	-	0	0	0
Lakshadweep	-	0	0	
Puducherry	-	0	0	0
Total	10484	10305	10311	10240